

2024
High Court, Appellate Side,
Calcutta

NOTIFICATION

No. 6724 – RG

Dated: The 31st July, 2024

It is hereby notified for general information that out of total 32 (Thirty Two) vacancies declared vide Court's Notification No. 6723-R.G. dated 31.07.2024, in the cadre of District Judge (Entry Level) of the West Bengal Judicial Service, **21 (Twenty One) vacancies will be filled up by way of Normal Promotion in the said cadre for the year 2024**, following the time schedule prescribed by the Hon'ble Apex Court in (Civil Appeal No. 1867 of 2006) vide order dated 04.01.2007 and in terms of the provision for promotion of the Judicial Officer as laid down in Rule 26(1)(b) of the West Bengal Judicial (Conditions of Service) Rules, 2004. The exercise of conducting the process of promotion is subject to the result of Malik Mazhar Sultan's Case (Civil Appeal No. 1867 of 2006) and All India Judges Case (W.P. (C) 1022 of 1989), now pending before the Hon'ble Supreme Court of India and without any prejudice to the rights of any other person. The panel for such selection by Normal Promotion shall be made on "**merit-cum-seniority**" basis and on passing a suitability test in terms of said Rule 26(1)(b) from amongst such eligible Judicial Officers other than District Judges as mentioned in Clause(b) of Sub-Rule (1) of rule 6 of the said rules.

Further details in this regard will follow in due course in Hon'ble Court's website **www.calcuttahighcourt.gov.in**

By Order,
Sd/-
Chaitali Chatterjee (Das)
Registrar General –cum- Secretary,
Selection Board, High Court, Calcutta.
31.07.2024